

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 202
(IB)-943(PB)/2020
IA-3979/2023, IA-3389/2023

IN THE MATTER OF:

SREI Infrastructure Finance Ltd.

... **Applicant/Petitioner**

Versus

**Worlds Window Infrastructure &
Logistics Pvt. Ltd.**

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Shaiwal Srivastava

For the Hero : Mr. Sanjeev Singh, Ms. Taniya Bansal, Ms. Sandipa
Fincorp Limited : Bhattacharjee Advocates in IA-3979/2023.

For the SRA : Sr. Adv. Naveen R. Nath, Adv. Anirudh Bhat, Adv.
Siddarth Aggarwal

For the RP : Adv. Abhishek Anand, Adv. Kunal Godhwani

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 1:00 pm and as hereafter the Member (Technical) need to take up the matters listed before NCLT, Chandigarh Bench. Thus, the hearing is deferred to 12.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)